

CITY CIVIL AND SESSIONS COURT, GR. BOMBAY.

OFFICE ORDER NO. 85 OF 2021


In continuation of Office Order No.81 of 2021 dated 17.04.2021, I, A.T.Wankhede, I/c. Principal Judge, City Civil and Sessions Court, Gr. Bombay, DO HEREBY make the arrangement of Courts at Main Branch as per Hon'ble High Court, Bombay, Circular dated 16.04.2021 for the period commencing from 03.05.2021 to 07.05.2021, as annexed herewith.

City Civil and Sessions Court, )  
Greater Mumbai )  
Date: 30<sup>th</sup> April, 2021 )

Sd/-  
(A.T.Wankhede)  
I/c. Principal Judge

Copy forwarded with compliments to:-

1. The Hon'ble Principal Judge Shri Shrinivas B. Agrawal.
2. The 1<sup>st</sup> Addl. Principal Judge Smt S. S. Sawant, Dindoshi Court, with request to make appropriate arrangement in respect of functioning of the Court at Dindoshi branch.
3. The 2<sup>nd</sup> Addl. Principal Judge Shri A. T. Wankhede.
4. All the Judicial Officers at Main and Dindoshi Court.
5. Shri H.A.Wani, Secretary, DLSA, Mumbai.

  
(A.T.Wankhede)  
I/c. Principal Judge

: 2 :

Copy to:-

1. All Class-I and II Officers, P.A. to Hon'ble P.J., Class-III Officers, Court Managers and Senior System Officer/System Officers, City Civil and Sessions Court, Gr. Bombay at Main and Dindoshi branch.
2. The Deputy Sheriff, Office of Sheriff Mumbai.
3. The President, Bar Association, City Civil and Sessions Court, Gr. Bombay.
4. The State Government Pleader, City Civil and Sessions Court at Gr. Bombay .
5. The Central Government Pleader, City Civil and Sessions Court at Gr. Bombay.
6. The Public Prosecutor, City Civil and Sessions Court at Gr. Bombay.
7. The Duty Officer and Liason Officer, City Civil and Session Court, Gr. Bombay.
8. Office of PWD, Civil and Electrical, City Civil and Session Court, Gr. Bombay.
9. Office order file.

*S. S. Parab*  
(Snehal S. Parab)  
Registrar

**BOMBAY CITY CIVIL AND SESSIONS COURT, GR. BOMBAY**

Arrangement of Courts at Main Branch as per Hon'ble High Court, Bombay, Circular dated 16.04.2021 for the period commencing from 03.05.2021 to 07.05.2021

				COURT TIMING				
				11:00 a.m. To 01:30 p.m.				
				OFFICE TIMING				
				10:30 a.m. To 02:00 p.m.				
Court No.	Hon'ble Presiding Officer	Designation	Original Assignment	Functioning days @ charge of other Courts				
				Monday 03.05.2021	Tuesday 04.05.2021	Wednesday 05.05.2021	Thursday 06.05.2021	Friday 07.05.2021
<b>Civil Pvt/Specific Relief Act</b>								
1	Shri M. S. Azmi	Addl Sessions Judge	Civil Pvt/Specific Relief Act	On leave	On leave	On leave	On leave	On leave
2	Shri S. T. Soor	Addl Sessions Judge	Civil Pvt/Specific Relief Act	@ C.R.No.1, 19 (Civil)		@ C.R.No.1		
3	Shri A. N. Mare	Addl Sessions Judge	Civil Pvt/Specific Relief Act	@ C.R.No.--	@ C.R.No.1, 2, 4		@ C.R.No.1, 2, 4	
4	Shri C. V. Marathe	Addl Sessions Judge	Civil Pvt/Specific Relief Act	@ C.R.No.--		@ C.R.No.3		@ C.R.No.1, 2, 3
<b>BMC/ MHADA/MMRDA/Govt.</b>								
5	Shri S. C. Pathare	Adhoc Asstt. Sessions Judge	BMC	@ C.R.No.6, 8, 11, 12				@ C.R.No.6, 8, 11, 12
6	Smt C. P. Jain	Adhoc Asstt. Sessions Judge	BMC		@ C.R.No.5, 8, 11, 12			
8	Dr. Shri U. J. More	Adhoc Addl Sessions Judge	BMC	On leave	On leave	On leave	On leave	On leave
11	Shri G. B. Gurao	Addl Sessions Judge	BMC			@ C.R.No.5, 6, 8, 12		
12	Shri R. S. Pavaskar	Addl Sessions Judge	MHADA/MMRDA/Govt.				@ C.R.No.5, 6, 8, 11	
<b>Sr. Citizen/ Diff.abled persons/ Phy. Handi persons</b>								
7	Shri R. M. Sadrani	Addl Sessions Judge	Sr. Citizen/ Diff.abled persons	@ C.R.No.9		@ C.R.No.9		@ C.R.No.9, 19 (Civil)
9	Shri P. P. Rajvaidya	Addl Sessions Judge	Sr. Citizen/ Phy. Handi persons		@ C.R.No.7		@ C.R.No.7	
<b>Summary/ Residuary Suit</b>								
13	Shri S. G. Borleparwar	Asstt. Sessions Judge	Summary/ Residuary Suit		@ C.R.No.14		@ C.R.No.14, 20, 28, 59	
14	Shri K. M. Jaiswal	Addl Sessions Judge	Summary/ Residuary Suit/Sess.	@ C.R.No.13		@ C.R.No.13		@ C.R.No.13
20	Vacant	--	Summary/ SC	--	--	--	--	--

Arrangement of Courts at Main Branch as per Hon'ble High Court, Bombay, Circular dated 16.04.2021 for the period commencing from 03.05.2021 to 07.05.2021

COURT TIMING				11:00 a.m. To 01:30 p.m.				
OFFICE TIMING				10:30 a.m. To 02:00 p.m.				
Court No.	Hon'ble Presiding Officer	Designation	Original Assignment	Functioning days @ charge of other Courts				
				Monday 03.05.2021	Tuesday 04.05.2021	Wednesday 05.05.2021	Thursday 06.05.2021	Friday 07.05.2021
28	Shri D. L. Bhagwat	Adhoc Asstt Sessions Judge	Summary/ SC		@ C.R.No.20, 59			@ C.R.No.20, 59
59	Smt S. G. Shaikh	Adhoc Asstt Sessions Judge	Summary	@ C.R.No.20, 28		@ C.R.No.20, 28		
<b>Commercial</b>								
31	Shri G. G. Bhansali	Addl Sessions Judge	Commercial	@ C.R.No.32		@ C.R.No.32		@ C.R.No.32
32	Shri S. N. Yadav	Addl Sessions Judge	Commercial		@ C.R.No.31		@ C.R.No.31	
<b>Civil/Sessions/ Misc.Appeal</b>								
19	Shri S. B. Agrawal, Principal Judge	Sessions Judge	Civil/Sessions/ Misc.Appeal		@ C.R.No. --		@ C.R.No. --	
<b>Sessions/BA/ABA/Company/Electricity/ECA/Cr.Appeal &amp; Revision</b>								
10	Shri M. M. Umar	Addl Sessions Judge	Sessions/ECA/ Cr.A & R	@ C.R.No.58, 23		@ C.R.No.58	@ C.R.No.37	
17	Shri M. V. Kurtadikar	Addl Sessions Judge	BA/ABA/ Sessions	@ C.R.No.37		@ C.R.No.23		@ C.R.No.10
23	Vacant	--	BA/ABA/ Sessions/ Elct.	--	--	--	--	--
24	Ms. S. P. Ponkshe	Addl Sessions Judge	BA/ABA/ Sessions/ Elct.	@ C.R.No.56		@ C.R.No.56		@ C.R.No.30
27	Shri M. A. Bhosale	Adhoc Addl Sessions Judge	Sessions/Elc	@ C.R.No.30		@ C.R.No.30		@ C.R.No.58
30	Shri U. M. Padwad	Addl Sessions Judge	BA/ABA/ Sessions		@ C.R.No.27, 23		@ C.R.No.27	
37	Shri R. V. Kokare	Addl Sessions Judge	Sessions/ Company		@ C.R.No.17	@ C.R.No.10		@ C.R.No.23
56	Shri A. H. Laddhad	Addl Sessions Judge	Sessions		@ C.R.No.24		@ C.R.No.24, 23	@ C.R.No.
58	Shri A. M. Khan	Addl Sessions Judge	Sessions		@ C.R.No.10		@ C.R.No.17	
<b>POCSO/W. Atrocity/Sessions</b>								
15	Smt M. A. Baraliya	Addl Sessions Judge	POCSO/Sess.		@ C.R.No.18		@ C.R.No.18	@ C.R.No.--

**COURT TIMING**

11:00 a.m. To 01:30 p.m.

**OFFICE TIMING**

10:30 a.m. To 02:00 p.m.

**Functioning days @ charge of other Courts**

Court No.	Hon'ble Presiding Officer	Designation	Original Assignment	Functioning days @ charge of other Courts				
				Monday 03.05.2021	Tuesday 04.05.2021	Wednesday 05.05.2021	Thursday 06.05.2021	Friday 07.05.2021
18	Smt B. V. Kale	Addl Sessions Judge	POCSO/Sess.	@ C.R.No.15		@ C.R.No.15		@ C.R.No.--
29	Smt J. R. Pulate	Addl Sessions Judge	POCSO		@ C.R.No.--	@ C.R.No.39		@ C.R.No.39
33	Smt P. V. Ghule	Addl Sessions Judge	POCSO		@ C.R.No. 35, 38		@ C.R.No.35	
35	Smt A. D. Deo	Addl Sessions Judge	POCSO	@ C.R.No. 33, 38		@ C.R.No.33		@ C.R.No.33
38	Vacant	--	POCSO	--	--	--	--	--
39	Smt S. J. Gharat	Addl Sessions Judge	POCSO/SEBI	@ C.R.No.29	@ C.R.No.22		@ C.R.No.29, 22	
40	Smt R. N. Pandhare	Addl Sessions Judge	POCSO		@ C.R.No.41		@ C.R.No.38, 41	
41	Smt S. P. Agrawal	Addl Sessions Judge	W. Atrocity	@ C.R.No. 40		@ C.R.No.38, 40		@ C.R.No.38, 40
<b>PMLA/MPID/ ACB</b>								
16	Shri A. A. Nandgaonkar	Addl Sessions Judge	PMLA/MPID/ ACB		@ C.R.No.36	@ C.R.No.--	@ C.R.No.36	
36	Shri G. R. Agrawal	Addl Sessions Judge	PMLA/MPID	@ C.R.No.16, 19 (Sess)		@ C.R.No.16		@ C.R.No.16, 19 (Sess)
<b>SEBI</b>								
22	Shri P. B. Jadhav	Addl Sessions Judge	SEBI	@ C.R.No.--		@ C.R.No.39 (SEBI)		@ C.R.No.39 (SEBI)
<b>TADA/POTA/ NIA/MCOC</b>								
21	Vacant	--	TADA/POTA/ MCOC	--	--	--	--	--
25	Shri D. E. Kothalikar	Addl Sessions Judge	NIA/TADA/ POTA/ MCOC	On leave	On leave	On leave	On leave	On leave
26	Shri P. R. Sitre	Addl Sessions Judge	NIA/TADA/ POTA/ MCOC	@ C.R.No. 21, 25, 54, 55, 57			@ C.R.No. 21, 25, 54, 55, 57	
54	Vacant	--	TADA/POTA/ MCOC	--	--	--	--	--
55	Shri R. R. Bhosale	Addl Sessions Judge	NIA/TADA/ POTA/ MCOC		@ C.R.No. 21, 25, 26, 54, 57			@ C.R.No. 21, 25, 26, 54, 57

Arrangement of Courts at Main Branch as per Hon'ble High Court, Bombay, Circular dated 16.04.2021 for the period commencing from 03.05.2021 to 07.05.2021

COURT TIMING				11:00 a.m. To 01:30 p.m.				
OFFICE TIMING				10:30 a.m. To 02:00 p.m.				
Court No.	Hon'ble Presiding Officer	Designation	Original Assignment	Functioning days @ charge of other Courts				
				Monday 03.05.2021	Tuesday 04.05.2021	Wednesday 05.05.2021	Thursday 06.05.2021	Friday 07.05.2021
57	Shri A. T. Wankhede	2 <sup>nd</sup> Addl. Principal Judge	NIA/TADA/ POTA/ MCOC			@ C.R.No. 21, 25, 26, 54, 55, 19		
<b>NDPS</b>								
42	Shri B. V. Wagh	Addl Sessions Judge	NDPS	@ C.R.No. 43, 44 & 54 (NDPS)			@ C.R.No. 43, 44 & 54 (NDPS)	
43	Shri V. V. Vidwans	Addl Sessions Judge	NDPS		@ C.R.No. 42, 44 & 54 (NDPS)			
44	Shri H. S. Satbhai	Addl Sessions Judge	NDPS			@ C.R.No.42, 43 & 54 (NDPS)		@ C.R.No.42, 43 & 54 (NDPS)
<b>ACB/SC/ST</b>								
34	Shri K. P. Nandedkar	Addl Sessions Judge	SC/ST	On leave	On leave	On leave	On leave	On leave
45	Smt S. S. Nagur	Addl Sessions Judge	ACB		@ C.R.No. 34, 46 & 54 (ACB & Sess)		@ C.R.No.34, 46 & 54 (ACB & Sess)	
46	Shri A. C. Daga	Addl Sessions Judge	ACB	@ C.R.No. 34, 45 & 54 (ACB & Sess)		@ C.R.No.34, 45 & 54 (ACB & Sess)		@ C.R.No.34, 45 & 54 (ACB & Sess)
<b>CBI</b>								
47	Shri S. U. Wadgaonkar	Addl Sessions Judge	CBI	@ C.R.No. 48 to 53				
48	Shri M. T. Asim	Addl Sessions Judge	CBI		@ C.R.No. 47, 49, 50			
49	Shri A. L. Yawalkar	Addl Sessions Judge	CBI			@ C.R.No. 47, 48, 50 to 53		
50	Shri V. C. Barde	Addl Sessions Judge	CBI				@ C.R.No.47 to 49	
51	Shri J. C. Jagdale	Addl Sessions Judge	CBI					@ C.R.No. 47 to 50 & 52, 53
52	Shri A. S. Sayyad	Addl Sessions Judge	CBI				@ C.R.No. 50, 51, 53	
53	Shri V. V. Kathare	Addl Sessions Judge	CBI		@ C.R.No. 51, 52			

**Note:** The Judicial Officers shall dispose the BA/ABA and urgent Civil and Criminal matters etc assigned to them by themselves preferably on same day or in case if required to adjourn it, then to place the same on board on the day of the functioning of their respective Court.

Dated : 30.04.2021

(A. T. Wankhede)  
I/c. Principal Judge